

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1218

ANSWERED ON:07.03.2008

EVALUATION OF LEGISLATION FOR WOMEN AND CHILDREN

Chowdhury Shri Adhir Ranjan;Francis George Shri K.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has received representation from States for budgetary support for the proper implementation of social legislations passed by Union Government;
- (b) if so, whether the Government proposes to provide financial support to the States for the proper implementation of these Acts;
- (c) whether Government has done any evaluation of the impact of legislations like Protections of Women from Domestic Violence Act, Juvenile Justice Act, Dowry Prohibition Act, Immoral Traffic Act etc.; and
- (d) if so, the details thereof, State-wise and action proposed to be taken thereon?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

- (a) No, Sir.
- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.